

Listed on :- 7.12.2015
Ld. R.Court No. :- 1
Item No. :- 85

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL NOS. 17306-17308 OF 2015

BROWN AND SHARPE INC.

...PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

...RESPONDENTS

OFFICE REPORT

The matters above-mentioned were listed before the Ld. Registrar's Court on 14th September, 2015, when the following order was passed:-

"Await service of notice in respect of both the respondents.

List again on 7.12.2015."

It is submitted that neither AD card nor unserved cover containing the notice has been received back in respect of both the respondents.

Service of notice is not complete.

The matters above-mentioned are listed before the Ld. Registrar's Court for orders.

DATED THIS THE 4TH DAY OF DECEMBER, 2015.

ASSISTANT REGISTRAR

Copy To:-

Ms. Kavita Jha, Advocate

Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR